# - RAJYA SABHA

Wednesday, the 7th August, 1991/ 16th Sravana, 1913 (Saka)

The House met at eleven of the clock The Deputy Chairman in the Chair.

## MEMBER SWORN

Shri V. Narayanasamy (Pondicherry)

#### PAPERS LAID ON THE TABLE

### Notification publishing the Ancient Monuments and Archeological Sites and Remains (Amendment) Rules, 1991.

THE MINISTER OF HUMAN RES-OURCE DEVELOPMENT (SHRI AR-JUN SINGH): Madam I lay on the Table, under sub-section (4) of section 38 of the Ancient Monuments and Archaeological Sites and Remains Act. 1958 a copy (in English and Hindi) the Department of Culture (Archaelogical of Survey of India) Notification G.S.R. No. 90 dated the 9th February, 1991, publishing the Ancient Monuments and Archaeological Sities and Remains (Amendment) Rules, 1991. [Placed in Library. See No. LT-352/91]

## Notification amending the Second Schedule to the Mines and Minerals (Regulation and Development) Act, 1957 ...

THE MINISTER OF STATE (INDE. PENDENT CHARGE) OF THE MIN-ISTRY OF COAL (SHRI P. A. SAN-GMA): Madam, I lay on the Table. under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957 a copy (in English and Hindi) of the Ministry of Coal Notification G.S.R. No. 516 (E), dated the 1st August, 1991, amending the Second Schedule to the said Act. [Placed in Library. See No. LT-271/911

- I. Administration Report (1988-89) of the PEPSU Road Transport Corporation, Patiala and related papers.
- II. Report (1989-90) of the National Institute for the Training of Highway Engineers, New Delhi and related papers.

III. Notification publishing the Ministry of Surface Transport, Internal works Study Unit (Research Assistant) Recruitment Rules, 1991.

THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MIN-ISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Madam, I lay on the Table —

I. (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of section 35 of the Road Transport Corporation Act, 1950 read with sub-clause (iii) of clause (c) of the Proclamation dated the 11th May, 1987, issued by the President in relation to the State of Punjab :—

(i) Administration Report of the PEPSU Road Transport Corporation, Ratiala, for the year 1988-89.

(ii) Review by Government on the working of Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned **at** (1) above.

[Placed in Library. See No. LT-91].

II. A copy each (in English and Hindi) of the following papers:-

(i) Annual Report of the National Institute for the Training of Highway Engineers, New Delhi, for the year 1989-90.

(ii) Review by Government on the working of the Institute.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT---91].

III. A copy (in English and Hindi) of the Ministry of Surface Transport (Transport Wing) Notification